

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

MP

OA/TAMP. No.

436

1993

(in OA. 146/93)

Chandra Prakash

Versus

U.O. & Ors.

Date of Order

Orders

This is an M.P. (in OA. No. 146/93) for Restoration of the O.A. which was dismissed in default on 17-8-93. Application not signed by the applicant/petitioner.

23/8.

SO. (5) 12/9/8

8/19/8

19.8.93.

Mr S.K. Jain - Counsel for the applicants

Register & Put up in Court
for admission on 23.8.93

along with OA 146/93

REGISTERED
C.A.T. Jaipur

23.8.93

Mr. S.K. Jain - Counsel for petitioner

Mr. K. L. Thawani - Counsel for private respondent

None present on behalf of respondent No. 1 & 2.

Heard the learned Counsel for the parties. The M.P. for restoration of the O.A. is allowed and the O.A. is restored to its original position. The O.A. may now be listed for admission on 10.9.93.

Copy sent
for the app.

Counsel for app.

Adm. on

5994 to

5995

2-1-93

G. Krishn

Gopal Krishna

Member (Judl.)

(B. B. Manjari)

Member (Adm.)